

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(38) T.C.P. (IB)-74/397-398/(MB)/2013
CA 321/2013

CORAM:

Present :SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW
TRIBUNAL ON 19.07.2018

NAME OF THE PARTIES: Mr. Christian McFarlane
V/s
M/s. Gaffino Restorts & Motels Pvt. Ltd.

SECTION OF THE COMPANIES ACT : 397-398 of the Companies Act, 1956.

ORDER

1. The Learned Representatives of both the sides are present.
2. Seeking more time for finalization of the Settlement.
3. To file Final Settlement matter is adjourned to **21.08.2018**.

SD/-
M.K. SHRAWAT.
Member (Judicial)

19.07.2018.
Aah/Suresh